

POST OFFER ADVERTISEMENT TO THE EQUITY SHAREHOLDERS OF

MEWAT ZINC LIMITED

(CIN: L27204DL1991PLC046120)

("MZL" /TARGET COMPANY"/"TC")

Registered Office: 1/24, Bansi House, Asaf Ali Road, New Delhi, Delhi, 110002

Phone No. +91-11-23234316

Email: mewatzinc@gmail.com Website: www.mewatzinc.com

Open offer for acquisition of 10,14,770 Equity Shares of Rs. 10/- each representing 25.37% of the total equity and voting share capital of the Target Company by Mr. Gopal Zanwar (Acquirer-1), Mr. Kiran Shamsundar Zanwar (Acquirer-2) and Mr. Mayur Shrikant Zanwar (Acquirer-3) (hereinafter referred to as "the Acquirers").

This Post offer Advertisement is being issued by Navigant Corporate Advisors Limited, The Manager to the offer, on behalf of the Acquirers, in connection with the offer made by the Acquirers in compliance with regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulation, 2011 and subsequent amendments thereto ("SEBI (SAST) Regulation, 2011").

The Detailed public statement ("DPS") pursuant to the Public Announcement ("PA") made by the Acquirers has appeared in Financial Express (English Daily) all editions, Jansatta (Hindi Daily) all editions, Navshakti (Marathi Daily), Mumbai Edition on 14th February, 2022.

1.

Name of the Target Company

:

Mewat Zinc Limited
2.

Name of the Acquirers

:

Mr. Gopal Zanwar, Mr. Kiran Shamsundar Zanwar and Mr. Mayur Shrikant Zanwar
3.

Name of the Manager to the offer

:

Navigant Corporate Advisors Limited
4.

Name of the Registrar to the offer

:

Nivis Corpserve LLP
5.

Offer details

a)Date of Opening of the Offer

:

Friday, 08.04.2022
- b)Date of the Closing of the offer

:

Monday, 25.04.2022
6.

Date of Payment of Consideration

:

29.04.2022
7.

Details of the Acquisition

:

Sl. No.	Particulars	Proposed in the Offer Document		Actual	
7.1	Offer Price	Rs. 10/- per Equity Share		Rs. 10/- per Equity Share	
7.2	Aggregate number of Shares tendered	10,14,770		500	
7.3	Aggregate number of Shares accepted	10,14,770		500	
7.4	Size of the offer (Numbers of shares multiplied by Offer price per share)	Rs. 1,01,47,700		Rs. 5,000	
7.5	Shareholding of the Acquirers before Share Purchase Agreement (SPA) and Public Announcement (No.& %)	Nil (Nil)		Nil (Nil)	
7.6	Shares Acquired by way of Share Purchase Agreements (SPA) • Number • % Fully Diluted Equity Share Capital	29,85,230 (74.63%)		29,85,230 (74.63%)	
7.7	Shares Acquired by way of Open offer • Number • % Fully Diluted Equity Share Capital	10,14,770 (25.37%)		500 (0.01%)	
7.8	Shares Acquired after detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	Not Applicable		Not Applicable	
7.9	Post offer Shareholding of Acquirers • Number • %Fully Diluted Equity Share Capital	40,00,000 (100.00%)		29,85,730 (74.64%)	
7.10	Pre and Post Offer Shareholding of Public Shareholders • Number • % Fully Diluted Equity Share Capital	Pre Offer	Post Offer	Pre Offer	Post Offer
		10,14,770 (25.37%)	Nil (Nil)	10,14,770 (25.37%)	10,14,270 (25.36%)

8. The Acquirers accepts full responsibility for the information contained in this Post Offer Advertisement and also for the fulfillment of his obligations as laid down by SEBI (SAST) Regulations, 2011.
9. A copy of this Post Offer Advertisement will be available on the websites of SEBI, BSE Limited and Target Company.
10. Capitalized terms used in this advertisement and not define herein, shall have same meaning assigned to them in the Letter of Offer dated 29.03.2022.

ISSUED BY MANAGER TO THE OFFER FOR AND ON BEHALF OF THE ACQUIRERS

MR. GOPAL ZANWAR, MR. KIRAN SHAMSUNDAR ZANWAR

AND MR. MAYUR SHRIKANT ZANWAR



Navigant

NAVIGANT CORPORATE ADVISORS LIMITED

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Email Id:navigant@navigantcorp.com Website: www.navigantcorp.com

SEBI Registration Number: INM000012243

Place: Mumbai

Date: 30.04.2022

Contact Person: Mr. Sarthak Vijlani